

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 18.10.2022

COURT OF REGISTRAR

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

11:30 A.M.

For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 3850 of 2022 in Comp. App. (AT) No. ___ of 2022	KDG Properties & Constructions Pvt. Ltd. Vs. Registrar of Companies	Ripudaman Sharma
2.	I.A. No. 3846 of 2022 in Comp. App. (AT) No. ___ of 2022	Carewell Exim Pvt. Ltd. Vs. Registrar of Companies	Ripudaman Sharma
3.	I.A. No. 3851 of 2022 in Comp. App. (AT) No. ___ of 2022	Microland Developers Pvt. Ltd. Vs. Registrar of Companies	Ripudaman Sharma
4.	I.A. No. 3854 of 2022 in Comp. App. (AT) (Ins.) No. ___ of 2022	Patsons Construction (Operational Creditor) Vs. Shri Ram Ratan Kanoongo Resolution Professional of D Thakkar Constructions Pvt. Ltd.	Sachin N Sinha

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By order
-sd/-
Assistant Registrar